

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road)
Next to Zakir Husain College, New Delhi – 110 002

No.1-19/2008/A&P

Dated: 16th January 2009

To

All Ministries/Departments
Government of India and PSUs.

Sub: Calling applications for filling up the post of Principal Advisor in the **Legal** on deputation on Foreign Service terms

Sir,

Reference Telecom Regulatory Authority of India (TRAI)'s circular dated 08th December 2008 calling for applications for preparing a panel of officers having **required experience in the legal field** for appointment as Principal Advisor (Legal) on deputation basis initially for a period of two years. The details of qualification and experience etc. are reproduced below:

Sl. No.	Name of the Post	Scale of Pay and allowances	Qualification/experience
1.	Principal Advisor (legal)	Rs.37400-67000(PB-4) + Grade pay Rs.12000/- and allowances such as DA, HRA,Transport Allowance, etc. as per Govt. Rules	Officers of the Central/State Govt./ PSUs (i) holding equivalent post on regular basis or (ii) officers in Senior Administrative Grade with 4 years of regular service in that grade or (iii) Group A officers having 21 years of regular service in Group A of which at least 4 years shall be in the Senior Administrative Grade.

2. The last date for receipt of applications is now extended to **30th January 2009.**

3. All Ministries/Departments/PSUs are requested to forward applications in the **enclosed pro-forma** (can also be down loaded form TRAI website: www.trai.gov.in) along with attested copies of ACRs for the last five years and vigilance clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately.

Yours faithfully,

(M.D. Pathak)
Technical Officer (A&P)
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